

BUILDING FEES CHARGED BY THE DELHI HIGHER SECONDARY SCHOOLS

*99. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to state:

(a) whether some of the Higher Secondary Schools in Delhi charge building fees from students; and

(b) if so, whether the collection of such fees is regulated by rules?

THE MINISTER OF EDUCATION (MR K. L. SHRIMALY): (a) and (b) The required information is being collected and will be laid on the Table of the Rajya Sabha in due course.

MODIFICATION OF THE RESERVE BANK ORDER CONCERNING FOREIGN TRAVEL

*100. SHRI S. C. DEB: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has modified its order of June 8, 1962 and exempted certain categories of foreign travel from the purview of that order; and

(b) if so, what is the reason for such modification and what categories of foreign travel would get the benefit?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes sir.

(b) Certain marginal relaxations in regard to travel to Ceylon and Pakistan have been made since the traffic in these sectors is quite heavy. The categories are:

(i) Persons holding a visa issued by the High Commissioner for Pakistan in India and having Indo-Pakistani passports.

(ii) Travel from Madras/Trichinopoly to Colombo and back

MEMORANDUM AGAINST THE REMOVAL OF VALUABLE PROPERTY BELONGING TO KOLHAPUR GADDI BY SHAHAJI RAJE

*101. SHRI B. D. KHOBARAGADE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any memorandum regarding the removal of valuable movable property belonging to the Kolhapur Estate by the Maharaja of Kolhapur;

(b) if so, whether a demand has been made in the memorandum for the de-recognition of the Maharaja; and

(c) if so, what decision Government have taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) Yes.

(c) As regards part (a), we are making enquiries. As regards part (b), the Government do not consider that any action is called for on their part.

ENQUIRY COMMITTEE ON DELHI SCHOOL OF PLANNING AND ARCHITECTURE

*102. SHRI M. P. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether the Board of Governors of the School of Planning and Architecture in Delhi has appointed a four-man enquiry committee to go into the working of the School and submit its report;

(b) who are the personnel of the committee; and

(c) by when the report is likely to be submitted?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Yes sir.